

**PROFORMA FOR DECLARATION OF ASSEIS**  
(As On 31.03.2012)

Name of Officer (In Full): KRISHNA KUMARR SURYWANSHI  
Date of Birth : 24-10-1976  
Present Post held : CIVIL JUDGE CLASS-2 TILDA , RAIPUR

Immovable property				
Name of District. Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his her relationship to the Govt.servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Narmada Nager , Bilaspur, Chhattisgarh		Plot No. HIG/2-59 (area about 2400 Sq. Foot) In this plot, a ground floor and first floor has been constructed.	This Property in joint name with Gopi Surywanshi / he is my Brother	Acquired on sale deed from Sunil Kumar Duby S/o S.P.Duby Bhopal MP in Date 9-6-2006
Movable Property( Valued Above 25,000/- of Ru.)				
Name of Articles				
1				
1.- One Maruti Aulto car No- (CG-10-F-7604) ....Note-( THIS CAR Received at the time of Marriage)				
2.- One Hero Honda Moter cycle No- (CG-10-BA-3222) ...Note ( THIS MOTER CYCLE PURCHASED ON YEAR 2003)				
Jewellery (Lump sum)				
Jewellery (Worth Ru.) 1.- Gold Jewellery (app. value- <input type="checkbox"/> 450000/-Rupees) NOTE- ( Jewellery Received at the time of Marriage)				
2.- Silver Jewellery ( app. value- <input type="checkbox"/> 25000/-Rupees)				

*K.S.*  
के.के.सूर्यवंशी  
न्यायिक मजिस्ट्रेट प्रथम श्रेणी  
तिल्दा, जिला रायपुर (छ.गं.)

Shares/Debentures			
Name of Issuing company 1		Nos.of Shares 2	
NIL		NIL	
Life Insurance Policy & Others			
Name of Issuing company 1		Amount 2	
1.-LIC OF INDIA ( POLICY N0-358253680)		<input type="checkbox"/> 30025/-Rupees YEARLY PREMIUM	
2.- AVIVA DHAN VRIDDHI ( POLICY N0- TDW3127839)		<input type="checkbox"/> 24991/-Rupees YEARLY PREMIUM	
Bank Deposites/securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	NIL	NIL	NIL
2) Savings Bank A/CS	1.-STATE BANK OF INDIA 2.- STATE BANK OF INIDA	COLLECTORATE BRANCH BILASPUR (CG) MAIN BRANCH NEORA THASIL- TILDA RAIPUR(CG)	<input type="checkbox"/> 263654/-Rupees <input type="checkbox"/> 77449/-Rupees +MOD BALENCE
3) PPF	POST OFFICE ( A/c-2002969)	MAIN BRANCE BILASPUR	<input type="checkbox"/> 67000/-Rupees
4) GPF	PRAN-111000477555	RAIPUR	<input type="checkbox"/> 154647/-Rupees (31/03/2011)
5) NSS	NIL	NIL	NIL
6) Others	NIL	NIL	NIL

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.



Signature & Date

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तिब्दा, जिला रायपुर (छ.ग.)